[14 MAR. 1985]

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[•] Influx of Bangladesh Nationals into India

121. SHRI K. K. BIRLA:

SHRI RAFIQUE ALAM:

SHRI SUSHIL CHAND MOHUNTA:

SHRI B. SATYANARAYAN REDDY:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether Government are aware of the constant influx of Bangladeshi Nationals into Assam, West Bengal and Bihar;

(b) if so, the steps Government propose to take to stop such influx;

(c) by when the work relating to erecting of a barbed wire fencing along the border between Bangladesh and India is likely to be resumed; and

(d) what is the number of Bangladeshi nationals who crossed over to India during the last one year and the action taken by Government to push back such persons to Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRIMATI RAM DULARI -SINHA): (a) The Government are aware of infiltration of Bangladesh nationals in border States of Assam and West Bengal. Bihar does not have inter-national border with Bangladesh.

(b) Constant vigil is maintained by the BSF in the border. Additicnal BSF units have been inducted and more Border Out-posts have been established. More watch towers are being erected and patrolling over land and riverine routes has been intensified.

(c) The Government have not yet fixed a date for resumption of work on the wire fence. to Questions

(d) The number of illegal entran.s intercepted by the BSF as well as received by the BSF from other agencies during the year 1984 is 703 in the case of Assam, 122 in the case of Meghalaya, 2616 in the case of Tripura and 21,331 in the case of West Bengal. All the infiltrators mentioned above were sent back to Bangladesh.

Review by Planning Commission of the performance of Economy

122. SHRI F. M. KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has undertaken a high level review of the performance of the economy as directed by the Prime. Minister;

(b) if so, what are the details thereof; whether any committee has been set up in this regard; and

(c) if so, what is its composition?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) to (c) A statement is attached.

Statement

At the meeting of the full Planning Commission held on 7th February, 1985 chaired by the Prime Minister, be emphasized that in the planning process there was need for long range vision and perspective goat least the year 1985 ing to or 2000. A similar long-term perspective was also needed in planfor technological upgradaning tion, industrial development, trade promotion and in the promotion The Prime of scientific land-use. Minister also laid emphasis on the important role of agriculture in our national economy, and the scope for generating additional employment through the information and service industries if these were properly planned and developed. The Prime Mini-

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\ ster also emphasized the tight resources position, and said that what was . needed was more stingent financial discipline, cutting out wasteful expenditure, efficient collection of taxes, · and working towards a tighter system of priorities and concentrating on o few basic and essential things and avoiding the tendency to spread resources too thinly. The Prime Minister also stated that the Indian economy had shown tremendous resilience, but there was a vast untapped potential and that the planning process must assist in harnessing all available national resources, especial-

ly the vital human resources, to accelerate the tempo of social and economic progress.

2. A long-term 15-Year perspective was built into the Sixth Five Year Plan and a similar perspective will also be kept in mind when framing the Seventh Five Year Plan. The Planning Commission is currently engaged in the formulation of the Draft Seventh Five Year Plan. While detailed targets for the Seventh Plan are yet to be finalised, the aspects mentioned by the Prime Minister at the meeting referred to above will be kept in view when finalising the draft of the Seventh Five Year Plan.

3. No committee has been set up in this regard as the Planning Commission itself is competent to do this, and is engaged in intensive consultations in connection with the Seventh Plan formulation.

Setting up of Development Boards in Maharashtra

123. SHRI BISWA GOSWAMI;

DR. BAPU KALDATE:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No. 433 given in the Rajya Sabha on 24th Janaury, 1985 and state:

(a) whether the Central Government have since taken any decision on the Resolution passed by the Maharashtra Legislature for setting up of development boards in Maharashtra; and (b) if so, by when these boards are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) It is not possible at this stage to indicate when these boards would be set-up.

Proposal to Re-define 'Poverty Norm

124. SHRIMATI KANAK MUKH-ERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the poverty norm has been or is likely to be re-defined by . the Planning Commission;

(b) if so, what are the details thereof;

(c) the total number of persons below the poverty line as at the end of 1979-80, 1981-82 and 1983-84, State-

wise.

(d) whether programme evaluation organisation of the Planning Commission has expressed dissatisfaction over the progress of anti-poverty programme; and

(e) if so, what are the defails thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) The Study Group on Concepts and Estimation of Poverty Line Constituted by the Planning Commission in connection with Seventh Plan work has submitted its Report. This Report is being examined in the Planning Commission.

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(c) The computation of persons below the poverty line state-wise is based on the Consumer Expenditure Data of the National Sample Survey which is quinquennial. The figures for the year 1977-78 are given in the Statement. The data from the National Sample Survey for 1983 are being processed.

(d) No, Sir.

(e) Does not arise.